



Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, J&K Srinagar/Jammu  
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**Notification**

Jammu, the 16<sup>th</sup> January, 2018

**SRO: 22** .-In exercise of the powers conferred by sub-section (1) of section 9 of the Manoeuvres, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby declare the area, the particulars/details of which are given in the schedule appended to this notification, situated in erstwhile Hiranagar of District Kathua and erstwhile Tehsil Samba of District Samba, as an area for the purposes of the said sub- section for a period of 10 years with effect from 01.06.2014.

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
**(R.K. Goyal) IAS**  
Principal Secretary to Government  
Home Department

No. Home/CL-23/77-II

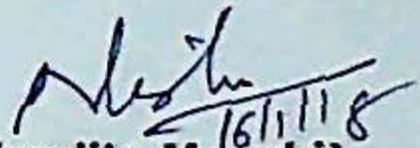
Dated:-16 -01-2018

Copy to the:-

1. Director General of Police, J&K, Jammu.
2. Financial Commissioner, Revenue.
3. Principal Secretary to Hon'ble Governor.
4. Principal Secretary to Hon'ble Chief Minister.
5. Divisional Commissioner, Jammu.
6. Commissioner/Secretary to Government, Revenue Department.
7. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.

*Adh*

8. Principal Director Defence Estates, J&K, Northern Command, J&K Jammu.
9. Deputy Commissioner, Samba.
10. Deputy Commissioner, Kathua.
11. Special Secretary to Chief Secretary, J&K.
12. Director Information, J&K.
13. Director, Archives, Archaeology and Museums.
14. General Manager, Government Press, Jammu/Srinagar.
15. Defence Estates Officer, Jammu.
16. Private Secretary to Principal Secretary to the Government, Home Department.
17. Incharge Website Home Department/GAD.
18. Government order file/Stock file.



(Nivedita Munshi)

Under Secretary to Government  
Home Department